

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)

NEW DELHI: DATED THE <sup>29th</sup> 18TH JANUARY, 1980.

NOTIFICATION  
(INCOME-TAX)

NO. 3167 (F.NO. 197/153/79-IT(AI)): In exercise of the powers conferred by clause (iv) of sub-section (23c) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Services Welfare Fund", New Delhi for the purpose of the said section for the assessment year(s) 1978-79, 1979-80 and 1980-81.

*B.S.*  
(B.S. SINGH)

UNDER SECY. TO THE GOVERNMENT OF INDIA.

To

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2. The Commissioner of Income-tax, Delhi-II, New Delhi with reference to his letter NO. CIT II/TE (101)/78/11138 dated 11-12-79.
3. All Commissioners of Income-tax.
4. Directors of Inspection (II)/(IAS)/(P&M)/(Inv.), New Delhi.
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